## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 49 OF 2016**

**Dated:** 11<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Neyveli Lignite Corporation Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Alok Shankar for R.1

Mr. S. Vallinayagam for R.2

Mr. P. V. Dinesh

Mr. Rajendra Beniwal for R.3

## **ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 21.08.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt